

(b) The news item relates to the alleged misbehaviour of the Principal, shortage of teaching staff, irregularities in admissions, lack of physical facilities, etc., in the Kendriya Vidyalaya, Danapore Cantt., Patna.

(c) The various issues raised in the press report are being looked into by the Kendriya Vidyalaya Sangathan.

Registration of Doctors in India with foreign qualifications

2069. SHRI RAMAVATAR SHASTRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that it has been decided that Doctors with foreign qualifications will not be registered in India as Medical Practitioners unless they undergo one year's internship in this country;

(b) if so, the reasons therefor;

(c) whether it is also a fact that the Government propose to amend the Act regarding registration of Medical Practitioners so that Doctors with foreign qualifications will have to pass a test before they are registered as Medical Practitioners in this country; and

(d) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD-BEN M. JOSHI): (a) and (b) Indian citizens possessing foreign qualifications included in part-II of the Third Schedule to the Indian Medical Council Act 1956, are entitled to enrolment on any State Medical Register provided they have undergone such practical training after obtaining that qualification, as may be required by the rules and regulations in force in the country granting the qualification. If they have not undergone any practical training in that country, they have to undergo such practical training as may be prescribed.

(c) and (d) The matter is receiving the attention of Government.

Check on Drug manufactured in Public/Private Sector

2070. DR. A. U. AZMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether random checks on drugs manufactured in the public and private sectors have been lifted by the Controller of Drugs for their genuineness/purity so also those manufactured by small licence holders; and

(b) if so, details together with results thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD-BEN M. JOSHI): (a) and (b) The Drugs Controller (India) has not lifted any checks, that are at present being exercised, over the drug manufacturers both in the public/private or small scale sector for assuring the quality of the drugs manufactured by them.

Import of items for Asiad, 1982

2071. DR. A. U. AZMI: Will the Minister of EDUCATION be pleased to refer to the reply given to USQ No. 1948 on 3-12-1981 regarding sports goods imported for Asiad, 1982 and state:

(a) whether the items imported for Asiad, 1982 were not available in the country or the quality of the same was poor thereby necessitating their imports; and

(b) if not, reasons for the imports together with the amount of foreign exchange involved therein?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) All sports goods imported for Asiad, 1982 on payment basis, are not being manufactured indigenously upto the requi-